# GOVERNMENT OF INDIA MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY **RAJYA SABHA UNSTARRED QUESTION NO. 3248** TO BE ANSWERED ON: 28.03.2025

#### STRATEGY TO ENHANCE CYBERSECURITY INFRASTRUCTURE

## 3248. SMT. RAJANI ASHOKRAO PATIL:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

(a) the specific measures taken by Government to address the growing concerns regarding data privacy and cybersecurity in the country;

(b) Government's strategy to enhance cybersecurity infrastructure and capacity building in the country; and

(c) the details of Government's plan to promote responsible data sharing and innovation while ensuring data privacy and security?

### ANSWER

### MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI JITIN PRASADA)

(a) to (c): The Information Technology (Reasonable Security Practices and Procedures and Sensitive Personal Data or Information) Rules, 2011 under the IT Act prescribes reasonable security practices and procedures to protect sensitive personal data of users.

Digital Personal Data Protection Act, 2023 ("DPDP Act") provides the legal framework for processing of personal data, notice to be issued to data principal, consent of the data principal including withdrawal of such consent, rights of the data principal, obligations of the data fiduciaries, reasonable safeguards for protection of data, penalties for non-compliance, etc.

The DPDP Act provides legal framework for Data Fiduciaries to notify breaches and ensure effective observance of the provisions Act by implementing appropriate technical and organizational measures.

Further, the DPDP Act establishes a robust framework of accountability mechanisms to ensure the lawful processing of digital personal data with Data Protection Board of India as an independent adjudicatory body empowered to investigate complaints, conduct inquiries, and impose penalties.

Government has taken several measures for improving cyber security in the country. These include:

- i. National Cyber Security Coordinator (NCSC) under the National Security Council Secretariat (NSCS) ensures coordination amongst different agencies.
- ii. Under the provisions of section 70B of the Information Technology (IT) Act, 2000, the Indian Computer Emergency Response Team (CERT-In) is designated as the national agency for responding to cyber security incidents.
- iii. National Cyber Coordination Centre (NCCC) implemented by the CERT-In detects cyber security threats. NCCC facilitates coordination among different agencies by sharing with them the metadata from cyberspace for taking actions to mitigate cyber security threats.
- iv. Cyber Swachhta Kendra (CSK) is a citizen-centric service provided by CERT-In, which extends the vision of Swachh Bharat to the Cyber Space. Cyber Swachhta Kendra is the Botnet Cleaning and Malware Analysis Centre and helps to detect

malicious programs and provides free tools to remove the same. It also provides cyber security tips and best practices for citizens and organisations.

- v. Ministry of Home Affairs (MHA) has created Indian Cybercrime Coordination Centre (I4C) to deal with cybercrimes in a coordinated and effective manner.
- vi. Under the provisions of section 70A of the IT Act, 2000, the Government has established National Critical Information Infrastructure Protection Centre (NCIIPC) for protection of critical information infrastructure in the country.
- vii. Capacity building and awareness are integral components of the Government's IT security strategy. Training programs are conducted across sectors, focusing on developing IT security skills among officials and professionals. Public awareness campaigns, such as Cyber Security Awareness Month and Safer Internet Day, are organized to educate citizens about online safety, secure online transactions and digital services.
- viii. The cyber security advisories are regularly issued on emerging threats, mitigation strategies, and best practices to safeguard data. Initiatives like the Cyber Swachhta Kendra (Botnet Cleaning and Malware Analysis Centre) and the National Cyber Coordination Centre (NCCC) focus on detecting and mitigating malicious activities, enabling situational awareness, and securing against potential threats.

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